

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 4057/2020

(Arising out of impugned final judgment and order dated 18-02-2019 in CRLMWP No. 3372/2019 passed by the High Court Of Judicature At Allahabad)

MANGAL SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 27742/2020 - CONDONATION OF DELAY IN FILING
IA No. 27743/2020 - EXEMPTION FROM FILING O.T.)

Date : 21-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Sanjay Kumar Dubey, Adv.
Mr. Jitendra Kumar Tripathi, Adv.
Ms. Shuchi Singh, Adv.
Mr. Devendra Kumar Shukla, AOR
Mr. Krishna Kant Dubey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official translation is allowed.

Perused the affidavit giving explanation for delay.

Delay condoned.

Issue notice.

In the meantime, the proceedings in pursuance to FIR dated 26th November, 2018 registered as Case Crime No.697 of 2018 at P.S. Tundla, District Firozabad are stayed.

(CHARANJEET KAUR)
ASTT. REGISTRAR-cum-PS

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR